

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1468  
ANSWERED ON:06.03.2013  
ACQUISITION OF LAND FOR AIRPORTS  
Gandhi Smt. Maneka Sanjay;Panda Shri Baijayant

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether land acquisition hurdles have badly affected airport projects;
- (b) if so, the details thereof and the reasons therefor during each of the last three years and the current year along with the corrective steps being taken, project-wise;
- (c) whether the Government has completed land acquisition for the proposed new airports in different States of the country and if so, the details thereof. State-wise including Mumbai airport;
- (d) whether all the displaced/affected persons have been paid compensation or rehabilitated and if so, the details thereof and if not, the reasons therefor, project-wise;
- (e) whether a performance audit report has stated that the Mumbai International Airport Slum Rehabilitation Scheme has not adhered to space guidelines; and
- (f) if so, the details thereof along with the reaction of the Government thereto?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

- (a); Yes, Madam. Several airport projects are held up due to non-availability of land free of cost and free from all encumbrances.
- (b) Details of requests for land given by Airports Authority of India (AAI) taken up with various State Governments are given at Annexure-I.
- (c) Land acquisition for airport development work has been completed in respect of Pakyong Airport in Sikkim and Itanagar Airport in Arunachal Pradesh. Status regarding land acquisition in respect of various Greenfield Airports including Navi Mumbai airport for which Central Government has given 'in principle' approval is given at Annexure-II.
- (d) Since the land for development of airports are acquired by the concerned State Governments and handed over to AAI free of cost and free from all encumbrances, the details of payment of compensation / rehabilitation of the affected persons are available with the concerned State Governments. These details are not maintained/ monitored in this Ministry.
- (e) & (f) The Performance Audit in respect of Chhatrapati Shivaji International Airport is not yet completed.